

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH

**SUB: e-Courts Project - Nomination of 7 Master Trainers as participants and 6 Master Trainers as Moderator and TOTs to participate in the online TOT Training Programme scheduled to be held on 20.02.2021 between 10.30 AM and 04.30 PM on the topics of "Electronic Case Management Tools (ECMT) for the Advocates" & "Updated Features of CIS" - ERRATUM - ISSUED.**

**READ:** High Court's Proceedings ROC.No.251/2021-B.Spl., dated 17.02.2021.

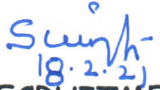
**ORDER ROC.NO.251/2021-B.SPL: DATED:18.02.2021**

**The High Court made the following Order:-**

**C O R R I G E N D U M**

In the proceedings read above, designation of Sri T.Vasudevan, is mentioned as "Prl. Junior Civil Judge, Mangalagiri, Guntur District" at serial No.5.

The designation of Sri T.Vasudevan, shall be read as "Prl. Junior Civil Judge, Chilakaluripet, Guntur District" instead of "Prl. Junior Civil Judge, Mangalagiri, Guntur District".

  
18.2.21  
**REGISTRAR (RECRUITMENT)**  
**FAC REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. THE PRL. DISTRICT AND SESSIONS JUDGES:  
Krishna at Machilipatnam, Chittoor, Guntur, East Godavari at Rajamahendravaram, Kadapa, Visakhapatnam
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.